

National Company Law Tribunal

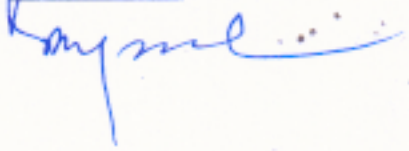
Allahabad Bench

CP NO. 49/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE COMPANY: Veive Professional Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S 230/232 of Companies, Act, 2013.

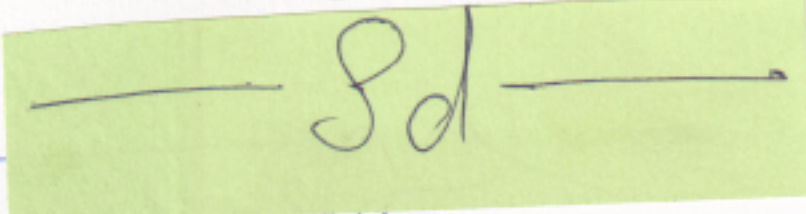
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	R. P. Agarwal	Adv.	Pet.	
<u>2.</u>				

CP No. (CAA) 49/ALD/2017

Advocate, Shri R.P. Agarwal for the petitioner company.

Arguments in respect of clarification are heard. Petitioner counsel is directed to file a memo of better particulars by 19th September, 2017.

The matter be listed on 19th September, 2017



Dated:13.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by
P.K.Jyoti